

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 02.01.2023**

## **COURT OF REGISTRAR**

# **CASES SHALL BE HEARD ONLY IN PHYSICAL MODE**

**11:30 A.M.**

**For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 4947 of 2022 in Comp. App. (AT) (Ins) No. __ of 2022	Padmavati Agrico (India) Pvt. Ltd. Vs. Green Teak (India) Pvt. Ltd.	Kinshuk Chatterjee
<b>2.</b>	I.A. No. 4955 of 2022 in Comp. App. (AT) (Ins) No. __ of 2022	Siddhi Enterprises Vs. Oasis Buildmart (India) Pvt. Ltd.	Ritesh Agrawal
<b>3.</b>	I.A. No. 4954 of 2022 in Comp. App. (AT) (Ins) No. __ of 2022	Babubhai Shrimali & Ors. Vs. The Committee of Creditors & Anr.	Pranav Sarthi
<b>4.</b>	I.A. No. 4961 of 2022 in Recall App. No. __ of 2022 in Review App. No. 06 of 2022 in Comp. App. (AT) (Ins) No. 1068 of 2022	KK Sarachandra Bose Vs. AM/S SEL Manufacturing Company Ltd. & Ors.	Vijay Tangri
<b>5.</b>	I.A. No. 4976 of 2022 in Comp. App. (AT) (Ins) No. __ of 2022	Deputy Commissioner of Customs DEEC (MC) Export Commissionerate New Customs House, Ballard Estate, Fort Mumbai-400001 Vs. Milind Kasodekar & Anr. Resolution Professional of M/S Uttam Galva Steels Ltd.	Anushree Narain
<b>6.</b>	I.A. No. 4974 of 2022 in Comp. App. (AT) (Ins) No. __ of 2022	Jindal Power Ltd. Vs. Dushyant C. Dave	Sumit Attri
<b>7.</b>	I.A. No. 4973 of 2022 in Contempt Case (AT) No. __ of 2022 in Comp. App. (AT) (Ins) No. 951 of 2022	Shree Gangaur Foods (Jaipur) LLP Vs. Suresh Agarwal	Nivedita R. Sarda

<b>8.</b>	I.A. No. 4971 of 2022 in Comp. App. (AT) (Ins) No. ___ of 2022	Office of the Assistant Commissioer of Central GST & Central Excise Vs. Ravi Kapoor	Anushree Narain
<b>9.</b>	I.A. No. 4980 of 2022 in Comp. App. (AT) (Ins) No. ___ of 2022	Sanjay Bansal & Ors. Vs. Utkal Steel & power Pvt. Ltd.	Misha Rohatgi Mohta
<b>10.</b>	I.A. No. 4981 of 2022 in Comp. App. (AT) (Ins) No. ___ of 2022	Maharashtra State Electricity Distribution Company Ltd. Vs. NRC Ltd. & Anr.	Soumik Ghosal

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**By order**  
**-sd/-**  
**Assistant Registrar**